



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर

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(DES - III SECTION)

MINUTES OF THE NORMS COMMITTEE- III

MEETING No. NC/3/MEET/Dec/202425/11

DATED: 05/12/2024

Please Note

- I. For information of exporters, Norms Committee - III handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 29, 30 .Communications in respect of cases/pertaining to NC- III may be sent to email address: nc3.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.
- IV. RAs shall ensure compliance of SION, General Notes and Chapter Notes wherever applicable.
- V. RAs shall also ensure that authorization is issued or redeemed based on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less. In this regard, full compliance of the provisions of Para 4.12 of FTP, Para 4.16; Para 4.21 and Para 4.51 of HBP shall be made.

Meeting No. NC/3/MEET/Dec/202425/11 dated 05/12/2024 of Norms Committee - III for the year 2024-25 was held on 05/12/2024 under the Chairmanship of Shri Rakesh Kumar, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Shri Rakesh Kumar, Addl. DGFT	DGFT(HQ)

2	Shri Raman Kumar, Deputy DGFT	DGFT (HQ)
3	Shri Dinesh Narain Mathur, Technical Expert	Consultant (Pharma)
4	Shri Shaish Kumar, Technical Expert	Consultant (Chemical)
5	Shri Nand Lal, Technical Expert	Consultant (Chemical)
6	Shri Uttam Dey Sarkar, ASO	DGFT (HQ)

Case Details and Decision(s):

Case No.	1 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	KOPRAN RESEARCH LABORATORIES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00004206AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 15.07.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	2 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	GULSHAN POLYOLS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00008806AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 25.04.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	3 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	RUBICON RESEARCH LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM REVIW00007177AM24
RA File Number	039504000889 AM19
Licence No and	0310825587/11/12/2018

Date	
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 15.07.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	4 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	INDO AMINES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM REVIW00005457AM24
RA File Number	039404000984 AM19
Licence No and Date	0310827206/21/02/2019
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 15.07.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	5 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	RAVESHIA ORGANICS LLP
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM REVIW00009054AM24
RA File Number	039504000204 AM20
Licence No and Date	0310829355/30/05/2019
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 15.07.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	6 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	SRF LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM REVIW00004716AM24
RA File Number	052404000445 AM20
Licence No and Date	0510412564/21/11/2019
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 15.07.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	7 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	RUBICON RESEARCH LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM REVIW00007125AM24
RA File Number	039504000025 AM21
Licence No and Date	0310835832/25/04/2020
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 15.07.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	8 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	RUBICON RESEARCH LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024

HQ File Number	HQRNORM REVIW00007123AM24
RA File Number	039504000062 AM21
Licence No and Date	0310836183/13/05/2020
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 15.07.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	9 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	CLEAN SCIENCE AND TECHNOLOGY LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM REVIW00000118AM24
RA File Number	318304000011 AM21
Licence No and Date	3110067749/03/06/2020
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 15.07.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	10 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	INDO AMINES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM REVIW00005441AM24
RA File Number	039404000141 AM21
Licence No and Date	0310836585/09/06/2020
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 20.10.2023 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been	

received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.

Case No.	11 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	SRF LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM REVIW00007266AM23
RA File Number	052404000225 AM21
Licence No and Date	0510414951/20/08/2020
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 15.07.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	12 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	AVA CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM REVIW00004365AM23
RA File Number	03AA04020902 AM21
Licence No and Date	0311001331/28/01/2021
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 15.07.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	13 / NC/3/MEET/Dec/202425/11
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Case Status	Case Rejected
Party Name	JODAS EXPOIM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00101696AM21
RA File Number	09AA04005325 AM21
Licence No and Date	0911000494/11/03/2021
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 15.07.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	14 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	SUDEEP PHARMA PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00122419AM22
RA File Number	34AA04003768 AM22
Licence No and Date	3411000762/23/06/2021
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 15.07.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	15 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	SUDEEP PHARMA PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00137048AM22
RA File Number	34AA04005105 AM22
Licence No and Date	3411000838/12/07/2021
Norms Committee Decision:	

The committee considered the case as per agenda and noted that a deficiency letter dated 15.07.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to **reject** the case with direction to the applicant to pay Custom duty & applicable interest for EODC.

Case No.	16 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	LAURUS SYNTHESIS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00138116AM22
RA File Number	26AA04002063 AM22
Licence No and Date	2611000198/13/07/2021
Norms Committee Decision:	
The committee considered the case as per agenda and noted that a deficiency letter dated 15.07.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	17 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	SYNOKEM PHARMACEUTICALS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00147457AM22
RA File Number	05AA04059070 AM22
Licence No and Date	0511003826/26/07/2021
Norms Committee Decision:	
Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 14.02.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	18 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	SRF LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM REVIW00004715AM24
RA File Number	05AA04071036 AM22
Licence No and Date	0511004601/08/09/2021
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 15.07.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	19 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	SRF LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM REVIW00007301AM23
RA File Number	05AA04061713 AM22
Licence No and Date	0511004657/10/09/2021
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 15.07.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	20 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	NAARI PHARMA PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00220580AM22

RA File Number	05AA04091063 AM22
Licence No and Date	0511005553/21/10/2021
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 15.07.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	21 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	NAARI PHARMA PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00220582AM22
RA File Number	05AA04091028 AM22
Licence No and Date	0511005555/21/10/2021
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 15.07.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	22 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	NAARI PHARMA PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00220583AM22
RA File Number	05AA04091027 AM22
Licence No and Date	0511005556/21/10/2021
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 15.07.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	23 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	NAARI PHARMA PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00220585AM22
RA File Number	05AA04090983 AM22
Licence No and Date	0511005557/21/10/2021
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 15.07.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	24 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	AARTI INDUSTRIES LTD
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00246187AM22
RA File Number	03AA04078980 AM22
Licence No and Date	0311008372/09/11/2021
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 15.07.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	25 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	ARKRAY HEALTHCARE PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024

HQ File Number	HQRNORM APPLY 00257390AM22
RA File Number	52AA04018127 AM22
Licence No and Date	5211001587/18/11/2021
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 15.07.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	26 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	LAZERHEAD LIFESCIENCES PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00266328AM22
RA File Number	09AA04012424 AM22
Licence No and Date	0911001950/26/11/2021
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 15.07.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	27 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	SRF LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM REVIW00004714AM24
RA File Number	05AX04000086 AM22
Licence No and Date	0511007243/27/12/2021
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 15.07.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable	

interest for EODC.

Case No.	28 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	NAARI PHARMA PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00310736AM22
RA File Number	05AX04000472 AM22
Licence No and Date	0511007713/07/01/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 15.07.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	29 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	NAARI PHARMA PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00310737AM22
RA File Number	05AX04000473 AM22
Licence No and Date	0511007715/07/01/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 15.07.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	30 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected

Party Name	AARTI INDUSTRIES LTD
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00386427AM22
RA File Number	03AX04001504 AM22
Licence No and Date	0311012791/14/03/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 15.07.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	31 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	SUDEEP PHARMA PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00404671AM22
RA File Number	34AX04000254 AM22
Licence No and Date	3411002035/28/03/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 15.07.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	32 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	ENVEE DRUGS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00000202AM23
RA File Number	34AX04000001 AM23
Licence No and Date	3411002110/12/04/2022
Norms Committee Decision:	

The committee considered the case as per agenda and noted that a deficiency letter dated 15.07.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to **reject** the case with direction to the applicant to pay Custom duty & applicable interest for EODC.

Case No.	33 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	RAVOO'S LABORATORIES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00000343AM23
RA File Number	09AX04000225 AM22
Licence No and Date	0911002468/20/04/2022
Norms Committee Decision:	
The committee considered the case as per agenda and noted that a deficiency letter dated 15.07.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	34 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	R.L.FINE CHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00000634AM23
RA File Number	07AX04000114 AM23
Licence No and Date	0711003926/06/05/2022
Norms Committee Decision:	
The committee considered the case as per agenda and noted that a deficiency letter dated 15.07.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	35 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	R.L.FINE CHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00000635AM23
RA File Number	07AX04000115 AM23
Licence No and Date	0711003928/06/05/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 15.07.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	36 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	ALTA LABORATORIES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00000980AM23
RA File Number	03AX04000822 AM23
Licence No and Date	0311014992/25/05/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 15.07.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	37 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	AMOLI ORGANICS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00001063AM23
RA File Number	03AX04000468 AM23
Licence No and Date	0311015094/30/05/2022

Norms Committee Decision:

The committee considered the case as per agenda and noted that a deficiency letter dated 15.07.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to **reject** the case with direction to the applicant to pay Custom duty & applicable interest for EODC.

Case No.	38 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	RUMIT LIFE CARE
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00001312AM23
RA File Number	03AX04001057 AM23
Licence No and Date	0311015409/10/06/2022

Norms Committee Decision:

The committee considered the case as per agenda and noted that a deficiency letter dated 15.07.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to **reject** the case with direction to the applicant to pay Custom duty & applicable interest for EODC.

Case No.	39 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	BRAWN LABORATORIES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM REVIW00006171AM23
RA File Number	05AX04000865 AM23
Licence No and Date	0511013337/21/06/2022

Norms Committee Decision:

The committee considered the case as per agenda and noted that a deficiency letter dated 15.07.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to **reject** the case with direction to the applicant to pay Custom duty & applicable interest for EODC.

Case No.	40 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	AGIO PHARMACEUTICALS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00001974AM23
RA File Number	03AX04001994 AM23
Licence No and Date	0311016274/11/07/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 15.07.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	41 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	BROOKS STERISCIENCE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00002001AM23
RA File Number	34AX04000225 AM23
Licence No and Date	3411002523/12/07/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 15.07.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	42 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	ALTA LABORATORIES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00002061AM23

RA File Number	03AX04002261 AM23
Licence No and Date	0311016368/15/07/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 15.07.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	43 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	BHARAT PARENTERALS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00002066AM23
RA File Number	34AX04000345 AM23
Licence No and Date	3411002534/15/07/2022
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 12.06.2023 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	44 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	ASMEE CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00002262AM23
RA File Number	03AX04002314 AM23
Licence No and Date	0311016599/26/07/2022
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 14.12.2023 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received.	

received.Hence, the committee decided to reject the case with direction to the applicant topay Custom duty & applicable interest for EODC.

Case No.	45 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	KAIRAV CHEMOFARBE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00002265AM23
RA File Number	03AX04002336 AM23
Licence No and Date	0311016601/26/07/2022
Norms Committee Decision:	
Decision: The committee considered the case as per agenda and noted that a deficiency letterdated 25.08.2023 followed by several reminders were issued to the applicant forproviding certain information/documents. However, no reply has yet been received.Hence, the committee decided to reject the case with direction to the applicant topay Custom duty & applicable interest for EODC.	

Case No.	46 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	GUJARAT FLUOROCHEMICALS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00002374AM23
RA File Number	34AX04000340 AM23
Licence No and Date	3411002592/29/07/2022
Norms Committee Decision:	
Decision: The committee considered the case as per agenda and noted that a deficiency letterdated 25.08.2023 followed by several reminders were issued to the applicant forproviding certain information/documents. However, no reply has yet been received.Hence, the committee decided to reject the case with direction to the applicant topay Custom duty & applicable interest for EODC.	

Case No.	47 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	ASMEE CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM REVIW00006476AM24
RA File Number	03AX04002471 AM23
Licence No and Date	0311016692/29/07/2022
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 05.02.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	48 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	APTRA SYNTHESIS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00002435AM23
RA File Number	09AX04000268 AM23
Licence No and Date	0911003430/03/08/2022
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 14.12.2023 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	49 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	ASSOCIATED DYESTUFF PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00002465AM23
RA File Number	08AX04000717 AM23

Licence No and Date	0811005686/04/08/2022
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 12.06.2023 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	50 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	J B CHEMICALS AND PHARMACEUTICALS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00002571AM23
RA File Number	03AX04002399 AM23
Licence No and Date	0311017082/10/08/2022
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 12.06.2023 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	51 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	DHANUKA LABORATORIES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00003036AM23
RA File Number	05AX04001577 AM23
Licence No and Date	0511014727/09/09/2022
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 25.09.2023 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been	

received.Hence, the committee decided to reject the case with direction to the applicant topay Custom duty & applicable interest for EODC.

Case No.	52 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	GUJARAT FLUOROCHEMICALS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00003434AM23
RA File Number	34AX04000334 AM23
Licence No and Date	3411002838/28/09/2022
Norms Committee Decision:	
Decision: The committee considered the case as per agenda and noted that a deficiency letterdated 05.02.2024 followed by several reminders were issued to the applicant forproviding certain information/documents. However, no reply has yet been received.Hence, the committee decided to reject the case with direction to the applicant topay Custom duty & applicable interest for EODC.	

Case No.	53 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	MAXTAR BIO GENICS
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00004225AM23
RA File Number	05AX04002243 AM23
Licence No and Date	0511015686/09/11/2022
Norms Committee Decision:	
Decision: The committee considered the case as per agenda and noted that a deficiency letterdated 06.02.2024 followed by several reminders were issued to the applicant forproviding certain information/documents. However, no reply has yet been received.Hence, the committee decided to reject the case with direction to the applicant topay Custom duty & applicable interest for EODC.	

Case No.	54 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	BOTANIC HEALTHCARE PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00004273AM23
RA File Number	09AX04000641 AM23
Licence No and Date	0911003939/10/11/2022
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 06.02.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	55 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	SUMAR BIOTECH LLP
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00005852AM23
RA File Number	02AX04000593 AM23
Licence No and Date	0211003713/20/01/2023
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 06.02.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	56 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	RUBICON RESEARCH LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00006270AM23
RA File Number	03AX04005414 AM23

Licence No and Date	0311021376/13/02/2023
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 12.06.2023 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	57 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	KOPRAN LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00006275AM23
RA File Number	03AX04005476 AM23
Licence No and Date	0311021384/13/02/2023
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 20.07.2023 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	58 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	R.L.FINE CHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00006391AM23
RA File Number	07AX04001706 AM23
Licence No and Date	0711006466/17/02/2023
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 20.07.2023 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been	

received.Hence, the committee decided to reject the case with direction to the applicant topay Custom duty & applicable interest for EODC.

Case No.	59 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	COPMED PHARMACEUTICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00006406AM23
RA File Number	05AX04003260 AM23
Licence No and Date	0511017390/17/02/2023
Norms Committee Decision:	
Decision: The committee considered the case as per agenda and noted that a deficiency letterdated 12.06.2023 followed by several reminders were issued to the applicant forproviding certain information/documents. However, no reply has yet been received.Hence, the committee decided to reject the case with direction to the applicant topay Custom duty & applicable interest for EODC.	

Case No.	60 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	INDO AMINES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00006610AM23
RA File Number	03AX04005572 AM23
Licence No and Date	0311021737/27/02/2023
Norms Committee Decision:	
Decision: The committee considered the case as per agenda and noted that a deficiency letterdated .20.07.2023 followed by several reminders were issued to the applicant forproviding certain information/documents. However, no reply has yet been received.Hence, the committee decided to reject the case with direction to the applicant topay Custom duty & applicable interest for EODC.	

Case No.	61 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	NAVIN FLUORINE ADVANCED SCIENCES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00006684AM23
RA File Number	03AX04005808 AM23
Licence No and Date	0311021816/01/03/2023
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 12.06.2023 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	62 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	SIDDHARTH CARBOCHEM PRODUCTS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00006742AM23
RA File Number	03AX04005555 AM23
Licence No and Date	0311021882/03/03/2023
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 22.09.2023 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	63 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	SCOTT EDIL PHARMACIA LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00006790AM23
RA File Number	30AX04000539 AM23

Licence No and Date	3011003243/07/03/2023
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 20.07.2023 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	64 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	NICHINO INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00006905AM23
RA File Number	09AX04001098 AM23
Licence No and Date	0911004668/10/03/2023
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 04.08.2023 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	65 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	NAVIN FLUORINE ADVANCED SCIENCES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00006922AM23
RA File Number	03AX04005933 AM23
Licence No and Date	0311022084/11/03/2023
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 04.08.2023 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been	

received.Hence, the committee decided to reject the case with direction to the applicant topay Custom duty & applicable interest for EODC.

Case No.	66 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	INTAS PHARMACEUTICALS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00006951AM23
RA File Number	08AX04002097 AM23
Licence No and Date	0811007554/14/03/2023
Norms Committee Decision:	
Decision: The committee considered the case as per agenda and noted that a deficiency letterdated 04.08.2023 followed by several reminders were issued to the applicant forproviding certain information/documents. However, no reply has yet been received.Hence, the committee decided to reject the case with direction to the applicant topay Custom duty & applicable interest for EODC.	

Case No.	67 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	AMBACO CHEMICALS AND LIFE SCIENCES PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00007271AM23
RA File Number	03AX04006291 AM23
Licence No and Date	0311022549/29/03/2023
Norms Committee Decision:	
Decision: The committee considered the case as per agenda and noted that a deficiency letterdated 04.08.2023 followed by several reminders were issued to the applicant forproviding certain information/documents. However, no reply has yet been received.Hence, the committee decided to reject the case with direction to the applicant topay Custom duty & applicable interest for EODC.	

Case No.	68 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	TOJO VIKAS INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00007338AM23
RA File Number	05AX04003614 AM23
Licence No and Date	0511018112/31/03/2023
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 14.02.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	69 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	R.L.FINE CHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00007348AM23
RA File Number	07AX04002002 AM23
Licence No and Date	0711007268/31/03/2023
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 04.08.2023 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	70 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	INTAS PHARMACEUTICALS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00000031AM24
RA File Number	08AX04002207 AM23

Licence No and Date	0811007809/06/04/2023
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 04.08.2023 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	71 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	NAVIN FLUORINE ADVANCED SCIENCES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00000115AM24
RA File Number	03AX04006341 AM23
Licence No and Date	0311022753/12/04/2023
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 04.08.2023 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	72 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	HIKAL LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00000312AM24
RA File Number	03AX04000161 AM24
Licence No and Date	0311022971/20/04/2023
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 04.08.2023 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been	

received.Hence, the committee decided to reject the case with direction to the applicant topay Custom duty & applicable interest for EODC.

Case No.	73 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	HERANBA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00000321AM24
RA File Number	03AX04000177 AM24
Licence No and Date	0311022986/20/04/2023
Norms Committee Decision:	
Decision: The committee considered the case as per agenda and noted that a deficiency letterdated 04.08.2023 followed by several reminders were issued to the applicant forproviding certain information/documents. However, no reply has yet been received.Hence, the committee decided to reject the case with direction to the applicant topay Custom duty & applicable interest for EODC.	

Case No.	74 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	AMI LIFESCIENCES PVT LTD
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00000473AM24
RA File Number	34AX04000066 AM24
Licence No and Date	3411003631/28/04/2023
Norms Committee Decision:	
Decision: The committee considered the case as per agenda and noted that a deficiency letterdated 14.02.2024 followed by several reminders were issued to the applicant forproviding certain information/documents. However, no reply has yet been received.Hence, the committee decided to reject the case with direction to the applicant topay Custom duty & applicable interest for EODC.	

Case No.	75 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	AMI LIFESCIENCES PVT LTD
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00000479AM24
RA File Number	34AX04000065 AM24
Licence No and Date	3411003636/28/04/2023
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 14.02.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	76 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	LOZEN PHARMA PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00001379AM24
RA File Number	03AX04001008 AM24
Licence No and Date	0311024330/07/06/2023
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 28.05.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	77 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	ARCH PHARMALABS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00001546AM24
RA File Number	03AX04001142 AM24

Licence No and Date	0311024489/13/06/2023
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 28.05.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	78 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	ARCH PHARMALABS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00001555AM24
RA File Number	03AX04001141 AM24
Licence No and Date	0311024501/13/06/2023
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 28.05.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	79 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	ARCH PHARMALABS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00001556AM24
RA File Number	03AX04001157 AM24
Licence No and Date	0311024502/13/06/2023
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 28.05.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been	

received.Hence, the committee decided to reject the case with direction to the applicant topay Custom duty & applicable interest for EODC.

Case No.	80 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	ARCH PHARMALABS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00001557AM24
RA File Number	03AX04001137 AM24
Licence No and Date	0311024503/13/06/2023
Norms Committee Decision:	
Decision: The committee considered the case as per agenda and noted that a deficiency letterdated 28.05.2024 followed by several reminders were issued to the applicant forproviding certain information/documents. However, no reply has yet been received.Hence, the committee decided to reject the case with direction to the applicant topay Custom duty & applicable interest for EODC.	

Case No.	81 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	ARCH PHARMALABS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00001558AM24
RA File Number	03AX04001150 AM24
Licence No and Date	0311024504/13/06/2023
Norms Committee Decision:	
Decision: The committee considered the case as per agenda and noted that a deficiency letterdated 28.05.2024 followed by several reminders were issued to the applicant forproviding certain information/documents. However, no reply has yet been received.Hence, the committee decided to reject the case with direction to the applicant topay Custom duty & applicable interest for EODC.	

Case No.	82 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	ARCH PHARMALABS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00001562AM24
RA File Number	03AX04001138 AM24
Licence No and Date	0311024507/13/06/2023
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 28.05.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	83 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	ARCH PHARMALABS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00001564AM24
RA File Number	03AX04001139 AM24
Licence No and Date	0311024508/13/06/2023
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 28.05.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	84 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	ARCH PHARMALABS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00001565AM24
RA File Number	03AX04001169 AM24

Licence No and Date	0311024509/13/06/2023
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 28.05.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	85 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	CHEMIKER PHARMACEUTICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00001572AM24
RA File Number	50AX04000015 AM24
Licence No and Date	5011000916/13/06/2023
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 28.05.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	86 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	ARCH PHARMALABS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00001586AM24
RA File Number	03AX04001174 AM24
Licence No and Date	0311024536/14/06/2023
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 28.05.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been	

received.Hence, the committee decided to reject the case with direction to the applicant topay Custom duty & applicable interest for EODC.

Case No.	87 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	ARCH PHARMALABS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00001587AM24
RA File Number	03AX04001170 AM24
Licence No and Date	0311024537/14/06/2023
Norms Committee Decision:	
Decision: The committee considered the case as per agenda and noted that a deficiency letterdated 28.05.2024 followed by several reminders were issued to the applicant forproviding certain information/documents. However, no reply has yet been received.Hence, the committee decided to reject the case with direction to the applicant topay Custom duty & applicable interest for EODC.	

Case No.	88 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	ARCH PHARMALABS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00001594AM24
RA File Number	03AX04001153 AM24
Licence No and Date	0311024542/14/06/2023
Norms Committee Decision:	
Decision: The committee considered the case as per agenda and noted that a deficiency letterdated 28.05.2024 followed by several reminders were issued to the applicant forproviding certain information/documents. However, no reply has yet been received.Hence, the committee decided to reject the case with direction to the applicant topay Custom duty & applicable interest for EODC.	

Case No.	89 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	ARCH PHARMALABS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00001595AM24
RA File Number	03AX04001154 AM24
Licence No and Date	0311024543/14/06/2023
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 28.05.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	90 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	ARCH PHARMALABS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00001629AM24
RA File Number	03AX04001202 AM24
Licence No and Date	0311024559/15/06/2023
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 28.05.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	91 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	NAVIN FLUORINE INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00002100AM24
RA File Number	03AX04001224 AM24

Licence No and Date	0311024798/22/06/2023
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 28.05.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	92 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	BULI CHEMICALS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00004235AM24
RA File Number	03AX04001475 AM24
Licence No and Date	0311025181/06/07/2023
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 12.08.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	93 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	WEXFORD LABORATORIES PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00004448AM24
RA File Number	07AX04000507 AM24
Licence No and Date	0711008721/14/07/2023
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 12.08.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been	

received.Hence, the committee decided to reject the case with direction to the applicant topay Custom duty & applicable interest for EODC.

Case No.	94 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	TOJO VIKAS INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00004622AM24
RA File Number	05AX04001146 AM24
Licence No and Date	0511020026/25/07/2023
Norms Committee Decision:	
Decision: The committee considered the case as per agenda and noted that a deficiency letterdated 12.08.2024 followed by several reminders were issued to the applicant forproviding certain information/documents. However, no reply has yet been received.Hence, the committee decided to reject the case with direction to the applicant topay Custom duty & applicable interest for EODC.	

Case No.	95 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	DEV BHOOMI ENTERPRISES
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00004815AM24
RA File Number	05AX04001219 AM24
Licence No and Date	0511020221/03/08/2023
Norms Committee Decision:	
Decision: The committee considered the case as per agenda and noted that a deficiency letterdated 12.08.2024 followed by several reminders were issued to the applicant forproviding certain information/documents. However, no reply has yet been received.Hence, the committee decided to reject the case with direction to the applicant topay Custom duty & applicable interest for EODC.	

Case No.	96 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	J B CHEMICALS AND PHARMACEUTICALS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00004860AM24
RA File Number	03AX04001676 AM24
Licence No and Date	0311026031/04/08/2023
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 12.08.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	97 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	MANKIND PHARMA LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00005154AM24
RA File Number	05AX04001448 AM24
Licence No and Date	0511020507/21/08/2023
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 12.08.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	98 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	DEV BHOOMI ENTERPRISES
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00005292AM24
RA File Number	05AX04001460 AM24

Licence No and Date	0511020678/29/08/2023
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 12.08.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	99 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	PARAGON FINE AND SPECIALITY CHEMICAL LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00005306AM24
RA File Number	08AX04000985 AM24
Licence No and Date	0811009232/29/08/2023
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 12.08.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	100 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	INNOVARE LABS PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00005353AM24
RA File Number	26AX04000049 AM24
Licence No and Date	2611001116/31/08/2023
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 12.08.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been	

received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.

Case No.	101 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	DEV BHOOMI ENTERPRISES
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00005544AM24
RA File Number	05AX04001629 AM24
Licence No and Date	0511020833/11/09/2023
Norms Committee Decision:	
Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 12.08.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	102 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	NAVIN FLUORINE ADVANCED SCIENCES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00005896AM24
RA File Number	03AX04002920 AM24
Licence No and Date	0311027458/27/09/2023
Norms Committee Decision:	
Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 28.02.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	103 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	JODAS EXPOIM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00006564AM24
RA File Number	09AX04000635 AM24
Licence No and Date	0911006117/31/10/2023
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 15.02.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	104 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	TOJO VIKAS INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00006797AM24
RA File Number	05AX04002297 AM24
Licence No and Date	0511022013/10/11/2023
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 26.03.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	105 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	RAJASTHAN ANTIBIOTICS LTD
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00006809AM24
RA File Number	05AX04002413 AM24

Licence No and Date	0511022034/10/11/2023
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 26.03.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	106 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	NAVIN FLUORINE ADVANCED SCIENCES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00006994AM24
RA File Number	03AX04003758 AM24
Licence No and Date	0311028853/23/11/2023
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 26.03.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	107 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	BEST VALUE CHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00007101AM24
RA File Number	34AX04000494 AM24
Licence No and Date	3411004386/29/11/2023
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 15.02.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been	

received.Hence, the committee decided to reject the case with direction to the applicant topay Custom duty & applicable interest for EODC.

Case No.	108 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	AARTI INDUSTRIES LTD
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00007699AM24
RA File Number	03AX04004508 AM24
Licence No and Date	0311029843/03/01/2024
Norms Committee Decision:	
Decision: The committee considered the case as per agenda and noted that a deficiency letterdated 25.04.2024 followed by several reminders were issued to the applicant forproviding certain information/documents. However, no reply has yet been received.Hence, the committee decided to reject the case with direction to the applicant topay Custom duty & applicable interest for EODC.	

Case No.	109 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	NAVIN FLUORINE INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00007702AM24
RA File Number	03AX04003989 AM24
Licence No and Date	0311029847/03/01/2024
Norms Committee Decision:	
Decision: The committee considered the case as per agenda and noted that a deficiency letterdated 25.04.2024 followed by several reminders were issued to the applicant forproviding certain information/documents. However, no reply has yet been received.Hence, the committee decided to reject the case with direction to the applicant topay Custom duty & applicable interest for EODC.	

Case No.	110 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	BILCARE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00007714AM24
RA File Number	31AX04000266 AM24
Licence No and Date	3111002947/03/01/2024
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 25.04.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	111 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	SYSTOCHEM LABORATORIES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00008313AM24
RA File Number	05AX04003564 AM24
Licence No and Date	0511023623/02/02/2024
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 25.04.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	112 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	SPC LIFE SCIENCES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00008350AM24
RA File Number	34AX04000824 AM24

Licence No and Date	3411004576/05/02/2024
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 25.04.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	113 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	NAVIN FLUORINE ADVANCED SCIENCES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00008405AM24
RA File Number	03AX04004186 AM24
Licence No and Date	0311030768/07/02/2024
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 25.04.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been received. Hence, the committee decided to reject the case with direction to the applicant to pay Custom duty & applicable interest for EODC.	

Case No.	114 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	NAVIN FLUORINE ADVANCED SCIENCES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00008409AM24
RA File Number	03AX04004239 AM24
Licence No and Date	0311030769/07/02/2024
Norms Committee Decision: Decision: The committee considered the case as per agenda and noted that a deficiency letter dated 25.04.2024 followed by several reminders were issued to the applicant for providing certain information/documents. However, no reply has yet been	

received.Hence, the committee decided to reject the case with direction to the applicant topay Custom duty & applicable interest for EODC.

Case No.	115 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	NAVIN FLUORINE ADVANCED SCIENCES LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00008559AM24
RA File Number	03AX04004580 AM24
Licence No and Date	0311031163/14/02/2024
Norms Committee Decision:	
Decision: The committee considered the case as per agenda and noted that a deficiency letterdated 25.04.2024 followed by several reminders were issued to the applicant forproviding certain information/documents. However, no reply has yet been received.Hence, the committee decided to reject the case with direction to the applicant topay Custom duty & applicable interest for EODC.	

Case No.	116 / NC/3/MEET/Dec/202425/11
Case Status	Case Rejected
Party Name	MANKIND PHARMA LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202425/ 11 and 05/12/2024
HQ File Number	HQRNORM APPLY 00008983AM24
RA File Number	05AX04003903 AM24
Licence No and Date	0511024411/08/03/2024
Norms Committee Decision:	
Decision: The committee considered the case as per agenda and noted that a deficiency letterdated 24.06.2024 followed by several reminders were issued to the applicant forproviding certain information/documents. However, no reply has yet been received.Hence, the committee decided to reject the case with direction to the applicant topay Custom duty & applicable interest for EODC.	

